

WOOLITE MERCANTILE COMPANY LIMITED

Registered Office: 75, Park Street, Kolkata - 700 016

The details subsequent to the completion of the offer made vide Public Announcement on November 06, 2008 & Corrigendum Public Announcement on December 19, 2008 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Mr. Umesh P Chamdia ("Acquirer") and Person Acting in Concert with him Mrs. Arwa Umesh ("PAC"), to acquire 3,98,400 equity shares of Rs.10 each representing 20% of the total Equity Share/Voting Capital of Target Company at an offer price of Rs.13.80 (Rupees Thirteen and Paise Eighty only) per fully paid up equity share, payable in Cash. ("the offer") is as under:

1. Name of the Target Company	Woolite Mercantile Company Limited
2. Name and Address of the Acquirer	Mr. Umesh P Chamdia residing at Building 12, Flat 1201, Seawoods Estates, Sector 54, 56 & 58, Nerul, Navi Mumbai - 400 706
3. Name of Manager to the Offer	Chartered Capital And Investment Limited
4. Name of Registrar to the Offer	NA
5. Offer Details: a. Date of opening of the offer b. Date of closing of the offer	Wednesday, December 24, 2008, Monday, January 12, 2009,
6. Details of the Acquisition:	

No.	Particulars	Proposed in the offer document		Actual	
(a)	Price payable to shareholders in the open offer	Rs.13.80 per Equity Share		Rs.13.80 per Equity Share	
(b)	Shareholding of acquirer including PAC before the acquisition of shares through open market purchase /PA	90,000 (4.52%)		90,000 (4.52%)	
(c)	Shares acquired through open market purchase	6,91,334 (34.71%)		6,91,334 (34.71%)	
(d)	Shares acquired in the open offer	3,98,400 (20.00%)		3,68,136 (18.48%)	
(e)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs. 54,97,920		Rs. 50,80,281 (After rounding off)	
(f)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
(g)	Post offer shareholding of acquirer (b+c+d+f)	11,79,734 (59.22%)		11,49,470 (57.70%)	
(h)	Pre and Post offer shareholding of public No. of shares and (%)	Pre offer	Post offer	Pre offer	Post offer
		12,93,470 (64.93%)	812,266 (40.78%)	12,93,470 (64.93%)	8,42,530 (42.30%)

7. Status of Escrow Account : Yet to be released.
 8. Payment of Interest : NA
 9. Status of Investor complaints : Nil
 10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

The Acquirer, Mr. Umesh Chamdia and PAC accept the responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued on behalf of Mr. Umesh P Chamdia (Acquirer) & PAC, by Manager to the offer:



Chartered Capital And Investment Limited

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